

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1412
TO BE ANSWERED ON 06/12/2024

CONSTRUCTION OF HOUSES UNDER PM AWAAS YOJANA-GRAMIN

1412 SHRI SANJAY KUMAR JHA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any target has been fixed for construction of houses under PM Awaas YojanaGramin (PMAY-G);
- (b) the amount of funds allocated and spent during the last three years and in current year, the details thereof, State-wise;
- (c) whether any Monitoring Committee has been formed to review the progress of construction of houses in various States under the scheme, if so, the details thereof;
- (d) whether any award scheme has been launched for the best performing States/UTs in the construction of houses and achieving the targets; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)

(a) : In order to achieve the objective of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households with basic amenities to provide pucca houses with cumulative target of 2.95 crore houses by March 2024. To address the arising housing needs in rural areas in the country, the Union Cabinet in its meeting dated 09.08.2024 approved 2 crore additional houses under PMAY-G to be constructed in next five years i.e. FY 2024-25 to 2028-29.

As on 02.12.2024, out of the cumulative target of 3.35 crore houses, 3.33 crore houses have been allotted to the States/UTs out of which 3.21 crore houses have been sanctioned and more than 2.67 crore houses have been completed.

(b): The details of Central Share released and utilized by the States/UTs under PMAY-G during the last three years and in the current year are given in **Annexure**.

(c) : The Empowered Committee headed by the Secretary, Department of Rural Development review the progress of the scheme while approving the annual action plan of the states/UTs. Performance monitoring of PMAY-G is also done through real time capture of progress using workflow enabled transactional data in MIS i.e.AwaasSoft and dedicated analytic dashboard for micro monitoring. The guidelines of the scheme provides for monitoring of the scheme through Performance Review Committee (PRC) meeting with States/UTs, inspections by central teams, Area Officers, National Level Monitors (NLM), monitoring by District Development Coordination and Monitoring (DISHA) Committee headed by Member of Parliament, Social Audit, etc.

(d) & (e): The Ministry has taken several initiatives to ensure timely completion of the houses under PMAY-G, inter alia, conferring awards to the best performing States/UTs, based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.

ANNEXURE REFERRED FOR THE STATEMENT IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1412 TO BE ANSWERED ON 06.12.2024 REGARDING “CONSTRUCTION OF HOUSES UNDER PM AWAAS YOJANA-GRAMIN”

Details of Central Share released and amount utilized by the States/UTs during the last three years(FY 2021-22 to FY 2023-24) and in current year FY 2024-25 as on 02.12.2024 under PMAY-G

(unit in crore.)

S. No.	States/UTs	Central share Released	*Utilization
1	Arunachal Pradesh	375.04	413.61
2	Assam	19076.43	21420.71
3	Bihar	10616.55	20420.26
4	Chhattisgarh	3702.10	6195.31
5	Goa	0.00	1.46
6	Gujarat	2838.02	4044.57
7	Haryana	47.56	118.48
8	Himachal Pradesh	752.75	644.39
9	Jammu And Kashmir	2389.70	2933.95
10	Jharkhand	2659.81	7028.78
11	Kerala	138.42	216.80
12	Madhya Pradesh	12686.54	21654.74
13	Maharashtra	4877.34	7747.25
14	Manipur	398.60	449.95
15	Meghalaya	1787.83	1869.14
16	Mizoram	229.40	253.41
17	Nagaland	431.53	485.31
18	Odisha	7087.18	10990.95
19	Punjab	239.76	255.85
20	Rajasthan	3944.37	6463.65
21	Sikkim	3.12	4.32
22	Tamil Nadu	3087.07	4138.88
23	Tripura	4004.39	4216.91
24	Uttar Pradesh	11255.02	20795.06
25	Uttarakhand	677.26	734.33
26	West Bengal	687.84	6637.91
27	Andaman And Nicobar	5.45	6.15
28	Dadra And Nagar Haveli & Daman And Diu	0.00	71.02
29	Lakshadweep	0.00	0.00
30	Andhra Pradesh	312.25	644.92
31	Karnataka	632.57	697.63
32	Ladakh	21.99	20.62
	Total	94965.81	151576.23

*Includes State share

Note: Puducherry and Telangana are not implementing the scheme.
